

RBI/2007-08/349
DBOD. No. BP. BC. 89 /21.04.012/2007-08

June 3, 2008

The Chairman / CMD / MD / CEO
All Scheduled Commercial Banks (excluding RRBs)

Dear Sir,

Relaxation to trade and industry in the State of Jammu and Kashmir

Please refer to our circular DBOD.No.BP.BC.100/21.04.012/2006-2007 dated May 25, 2007 extending the period of concessions/credit relaxations to borrowers / customers in Jammu and Kashmir up to 31 March 2008. It has been decided that the concessions/credit relaxations to borrowers/customers in the State of Jammu & Kashmir, as laid down in our Circular No. DBOD.No.BP.BC.77/21.04.012/2003-2004 dated April 21, 2004, will continue to be operative for a further period of one year, i.e., up to March 31, 2009.

2. Suitable instructions may please be issued to your controlling / branch offices in this regard.

Yours faithfully,

(Prashant Saran)
Chief General Manager-in-Charge